

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)  
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.05.2024 AT 02:00 P.M.**

TC/CP. Nos.	CA/IA No.	Section /Rule	Name of Parties
CP(IB)/133/10/AMR/2022	Under Liquidation	10 of IBC	Kaanha Shipping Private Limited
	IA(IBC)/162/2024	U/Sec 31(2) of IBBI (Liquidation Process)Reg,2016	Kantipudi Venkata Raju, Liquidator of Kaanha Shipping Pvt Ltd
	IA(IBC)/163/2024	Reg 13 & 34 of IBBI(Liquidation Process) Reg,2016	Kantipudi Venkata Raju ,Liquidator of Kaanha Shipping Private Limited

**ORDER**

**IA (IBC)/162/2024:**

**Present:** Mr. K. Venkata Raju, Liquidator.

This application has been filed by the Liquidator seeking to take on record the list of stakeholders as on 22.04.2024. Heard. The report is taken on record. Accordingly, IA (IBC)/162/2024 is allowed and disposed of.

**IA (IBC)/163/2024:**

**Present:** Mr. K. Venkata Raju, Liquidator.

This application has been filed by the Liquidator seeking to take on record the Preliminary report along with Asset memorandum. Heard. The report is taken on record. Accordingly, IA (IBC)/163/2024 is allowed and disposed of.

Sd/-

**SANJAY PURI  
MEMBER (TECHNICAL)**

Sd/-

**RAJEEV BHARDWAJ  
MEMBER (JUDICIAL)**